

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. †1068  
TO BE ANSWERED ON 24.07.2018**

**ASSISTANCE TO SCs**

**†1068. SHRI PANKAJ CHAUDHARY:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government proposes to amend the present procedure for determining the scholarship to be given to the students belonging to Scheduled Castes (SCs);
- (b) if so, the details thereof;
- (c) whether the Government is also likely to amend the present procedure for determining grants to be given to differently abled, senior citizens, widows, poor girls for their marriages and relief amount to be given to SCs for harassment and inter caste marriage;
- (d) if so, the details thereof; and
- (e) whether the Government has any proposal to launch a scheme for providing assistance under social security without demand and within a specified time frame and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

- (a) & (b) Under the Post Matric Scholarship Scheme for Scheduled Castes Students, it has been made mandatory to pay tuition fees and maintenance allowance to the students through Direct Benefit Transfer.
- (c) to (e) No such proposal is under consideration in this Ministry.

\*\*\*\*